

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

\*\*\*\*

**NOTICE**

No: 457

Dated: 22-07-2019

Hon'ble the Chief Justice has been pleased to convene a condolence meeting in the Conference Hall of Srinagar Wing of the High Court at 10:15 am sharp on 23.07.2019 to condole the sad demise of Shri Kuldeep Singh Chib, Reader, High Court of J&K who expired on 19<sup>th</sup> July, 2019,

In this connection, all officers/officials of the Main Wing & Srinagar Wing of the High Court are requested to participate in the said meeting.

(Sanjay Dhar)  
Registrar General

No: 10316-32/N G

Dated: 22-07-2019

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial High Court of J&K Srinagar for information and with the request to circulate the same amongst all concerned and also to make all necessary arrangements in this connection.
6. Additional Registrar-cum-Bench Secretary, Main Wing Srinagar for information and with the request to circulate the same amongst all the concerned.

Registrar General

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

\*\*\*\*\*

Minute to minute programme regarding condolence reference of Sh. Kuldeep Singh Chib, Reader to be held on 23.07.2019 at 10.15 am sharp in the Conference Hall of the High Court of J&K at Srinagar.

S.No	Time	Event
1.	10.05 a.m	Officers of the Registry and Staff of the Registry assemble in the Conference Hall of the High Court.
2.	10.13 a.m	Hon'ble Judges proceed to the Conference Hall of the High Court.
3.	10.14. a.m	Hon'ble the Chief Justice and Hon'ble Judges arrive in the Conference Hall of the High Court.
4.	10.15 a.m	The Registrar General seeks permission of Hon'ble the Chief Justice to commence the proceedings.
5.	10.16 a.m	The Registrar General gives the service profile of Late Sh. Kuldeep Singh Chib.
6.	10.18 a.m	Address of Hon'ble the Chief Justice.
7.		Hon'ble the Dignitaries and participants observe one minute's silence to mourn the demise of Sh. Kuldeep Singh Chib.
8.		The Registrar General seeks permission of Hon'ble the Chief Justice to close the proceedings.

(Sanjay Dhar)  
Registrar General